

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1160

ANSWERED ON:30.11.2005

ADEQUATE TREATMENT TOMENTALLY CHALLENGED PEOPLE

Yerrannaidu Shri Kinjarapu

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether almost half of the mentally challenged peoples remain untreated as per the findings of the Expert Committee on Health;
- (b) if so, the details thereof and the reasons therefor; and
- (c) the efforts made by the Government to provide adequate treatment to the mentally ill peoples?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): Nearly 2-3% of the population suffer from severe psychiatric disorder and 5-7% from the common mental disorder. The Central Government supplements the efforts of the State Governments in providing mental health care. Efforts of the Government now are to diagnose the mentally ill patients at the early stage and treat them through the general care delivery system. Adequate medical facilities are available to treat the mentally ill patients. In order to provide increased access and better quality of mental health care, the Government's National Mental Health Programme during the Tenth Five Year Plan envisages to expand District Mental Health Programme to cover 100 districts in the country, strengthen the 37 Government mental health institutes and also psychiatric wings of 75 medical colleges, undertake IEC activities and research and training.